ITEM NO.101 COURT NO.13 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 566/2018

SAURABH MISHRA Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)

IA No. 39904/2022 - EXEMPTION FROM FILING O.T.

WITH
Crl.A. No. 567/2018 (II)
FOR GRANT OF BAIL ON IA 39915/2022

Date : 29-10-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Rakesh Dwivedi, Sr. Adv.
Mrs. Kamini Jaiswal, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Eklavya Dwivedi, Adv.
M/s Vidhi International- 1767, AOR

For Respondent(s) : Mr. Namit Saxena- 2887, AOR

Ms. Supriya Juneja, AOR
Ms. Nehaol Sri L V, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. It is submitted that learned senior counsel Ms. Kamini Jaiswal appearing for the appellant in Criminal Appeal No. 567/2018 is unwell.

2. List on 04.11.2026.

Signature Not Verified
Digitally signed by IRAMNAZ
Date: 2026.10.30 17:08:35 IST
Reason:

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)